

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 4101
TO BE ANSWERED ON 28TH MARCH, 2022**

EMPLOYMENT SCHEME IN TRIBAL AREAS, RAJASTHAN

4101. SHRI SUKHBIR SINGH JAUNAPURIA:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the State and district-wise details of schemes being run by the Government to promote employment in the tribal areas;**
- (b) the State-wise and district-wise number of families benefited from such schemes run by the Government during the last five years;**
- (c) the amount spent by the Government so far, State/district-wise; and**
- (d) the amount spent so far in the district Tonk and Sawai Madhopur of Rajasthan and the number of children trained under the said schemes?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)**

(a) to (d): Ministry of Tribal Affairs is implementing following schemes to promote employment in the areas with significant tribal population in all States / UTs with notified Scheduled Tribes (STs) including Rajasthan:

(i) Pradhan Mantri Janajatiya Vikas Mission having two components viz (a) Institutional Support for Marketing and Development of Tribal Products/Produce; (b) Mechanism for Marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Development of Value Chain for MFP;

(ii) "Marketing and Logistics Development for Promoting Tribal Products from North -Eastern Region"

(iii) Support to National/State Scheduled Tribes Finance and Development Corporations (NSTFDC/STFDC).

(iv) Venture Capital Funds for STs, which is scheduled to take off from 2022-23.

Under the scheme 'PMJVM', Ministry of Tribal Affairs is undertaking Van Dhan Vikas Karyakram, through Tribal Co-Operative Marketing Development Federation of India (TRIFED), which targets employment generation for tribals by harnessing the wealth of forest i.e. Van Dhan. Under this programme, tribal community owned Minor Forest Produce (MFP) centric multi-purpose Van Dhan Vikas Kendras (VDVKs) are set-up in the areas with significant tribal population. The Kendras act as common facility centres for procurement cum value addition to locally available Minor Forest Produce. Value addition of raw produce is expected to increase the value of the MFP considerably and consequently the income of the gatherers. State-wise No. of VDVKs sanctioned with beneficiaries since its inception in the States / UTs including Rajasthan are at Annexure 1.

The scheme "Marketing and Logistics Development for Promoting Tribal Products from North -Eastern Region" has been approved during 2021-22 for two years which aims to strengthen livelihood opportunities for tribal artisans through increased efficiency in procurement, logistics and marketing of tribal products.

The prominent schemes for undertaking income generation activities by National Scheduled Tribe Finance Development Corporation (NSTFDC) are given below:

Term Loan Scheme: NSTFDC provides Term Loan for viable projects costing upto ₹50.00 lakh per unit. Under the scheme, financial assistance is extended upto 90% of the cost of the project and the balance is met by way of subsidy/ promoter contribution/ margin money.

Adivasi Mahila Sashaktikaran Yojana (AMSY): This is an exclusive scheme for economic development of Scheduled Tribes Women. Under the scheme, NSTFDC, provides loan upto 90% for projects costing upto ₹2.00 lakh. Financial assistance under the scheme is extended at highly concessional rate of interest of 4% per annum.

Micro Credit Scheme for Self Help Groups (MCF): This is an exclusive scheme for Self Help Groups for meeting small loan requirement of ST member. Under the scheme, the Corporation provides loans upto ₹50,000/- per member and maximum ₹5 Lakh per Self Help Group (SHG).

Adivasi Shikha Rrinn Yojana : This is an Education loan scheme, under this financial assistance is extended to eligible STs for pursuing professional and technical courses including Ph.D in India.

Details of funds provided by NSTFDCS to the States / UTs including Rajasthan during last five years are at Annexure 2.

The scheme of 'Venture Capital Funds for STs' has been approved during 2021-22. It aims to promote entrepreneurship among the Scheduled Tribes and to provide concessional finance to them.

Besides above, Government of India is implementing various schemes like Prime Minister's Employment Generation Programme (PMEGP) of the Ministry of Micro, Small & Medium Enterprises, Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) and Pt. Deen Dayal Upadhyaya Grameen Kaushalya Yojana (DDU-GKY) of the Ministry of Rural Development, Deen Dayal Antodaya Yojana-National Urban Livelihoods Mission (DAY-NULM) of the Ministry of Housing & Urban Affairs etc. for employment generation.

District-wise information and information regarding children trained under these schemes is not available.

Annexure 1 referred to in reply to part (a) to (d) of the Lok Sabha Unstarred Question No. 4101 for answer on 28.03.2022

State-wise No. of VDVK sanctioned during the last three years with beneficiaries

State/UT wise Van Dhan Vikas Kendras (VDVKs) details and fund sanctioned

SL.No	States	Total No. of VDVK Sanctioned	Total No. of VDSHG's	Total No. of Forest Gatherers	Amount Sanctioned (Rs. in lakhs)
1	Andhra Pradesh	415	6225	123258	61.6
2	Arunachal Pradesh	85	1275	25500	12.8
3	Assam	302	7140	90316	45.3
4	Bihar	8	120	1630	0.8
5	Chhattisgarh	139	4170	41700	20.9
6	Dadra & Nagar Haveli and Daman & Diu	1	15	302	0.2
7	Goa	10	150	3000	1.5
8	Gujarat	116	1740	34424	17.2
9	Himachal Pradesh	3	61	810	0.4
10	Ladakh	10	150	3000	1.5
11	Jharkhand	39	585	11601	5.7
12	Karnataka	140	1946	41748	20.9
13	Kerala	44	660	12038	6.0
14	Madhya Pradesh	107	1605	32100	16.1
15	Maharashtra	264	3960	79350	39.6
16	Manipur	200	3000	60390	30.0
17	Meghalaya	39	585	11835	5.8
18	Mizoram	159	2385	46168	23.1
19	Nagaland	206	3090	61800	30.9
20	Odisha	170	4110	51019	24.8
21	Rajasthan	479	7322	144803	71.4
22	Sikkim	80	1200	23800	11.7
23	Tamil Nadu	8	192	2400	1.2
24	Telangana	17	255	5100	2.6
25	Tripura	32	480	9039	4.4
26	Uttar Pradesh	25	375	7191	3.6
27	Uttarakhand	12	180	3605	1.8
	Total	3110	52976	927927	461.4

Annexure 2 referred to in reply to part (a) to (d) of the Lok Sabha Unstarred Question No. 4101 for answer on 28.03.2022

State-wise amount disbursed and number of beneficiaries assisted during 2016-17 to 2020-21 under various schemes

S.No.	State	2016-17		2017-18		2018-19		2019-20		2020-21	
		Disbursement	Number of beneficiaries	Disbursement	Number of beneficiaries	Disbursement	Number of beneficiaries	Disbursement	Number of beneficiaries	Disbursement	Number of beneficiaries
1	ANDHRA PRADESH	691.30	155	2961.24	598	781.72	139	1285.03	276	5022.24	12533
2	ANDAMAN & NICOBAR	0.00	0	0.00	0	0.00	0	245.00	7501		
3	ARUNACHAL PRADESH	1016.73	12306	689.50	10410	324.25	3773	0.00	0	970.52	435
4	ASSAM	172.32	2982	19.06	123	4.92	12	58.20	167	5.00	2
5	BIHAR										
6	CHHATTISGARH	506.47	307	1348.85	553	533.55	363	932.16	3787	197.49	236
7	GUJARAT	3848.22	24883	4739.90	10812	2329.32	7485	394.75	98	1442.03	8230
8	HARYANA					0.41	1	0.00	0		
9	HIMACHAL PRADESH	42.30	2069	79.83	61	82.30	65	40.83	75	13.40	2
10	JAMMU & KASHMIR	172.50	150	370.05	195	1249.50	327	446.25	135	408.75	175
11	JHARKHAND	411.91	3908	4.05	7	85.70	5	633.17	3767	1001.60	10752
12	KARNATAKA	0.00	0	0.00	0	26.89	34	47.38	1911	3109.08	3014
13	KERALA	129.91	152	95.72	88	143.40	107	128.31	89	298.76	192
14	MADHYA PRADESH	1084.70	942	2157.20	2209	2014.57	2265	4176.26	13282	3360.10	5685
15	MAHARASHTRA					9.43	11	1167.56	687	37.27	822
16	MANIPUR									62.37	65
17	MEGHALAYA	244.64	983	663.25	2726	3090.60	2329	1745.18	1412	4485.43	35016
18	MIZORAM	2277.87	26935	3456.09	2347	2136.81	1464	6459.22	4670	3324.18	1399
19	NAGALAND	79.50	22	2574.19	631	1582.23	10504	2413.22	51918	1098.72	48240
20	ODISHA	153.60	495	310.87	1566	199.62	353	2298.15	11230	1794.44	22231
21	RAJASTHAN	1409.58	1475	3447.84	2563	1470.54	1364	2311.39	3993	2205.16	2664
22	SIKKIM	623.90	230	198.56	86	0.92	1	253.30	100	82.11	21
23	TAMIL NADU					47.32	65	28.50	2775	12.50	1609
24	TELANGANA	5000.00	21000	0.00	0	10477.15	30417	2740.07	8661	5359.23	13065
25	TRIPURA	4428.31	3644	3054.20	3116	1009.00	429	71.41	24	2216.28	1056
26	UTTAR PRADESH	0.00	0	301.32	847	3.73	3	0.00	0	1.55	4
27	UTTARAKHAND	21.60	18	71.98	104	444.92	170	102.37	23	6.15	2
28	WEST BENGAL	747.60	4370	528.64	3327	1283.30	9078	558.86	4250	275.64	2089
	TOTAL	23062.96	1,07,026	27072.34	42,369	29332.1	70,764	28536.57	1,20,831	36790.00	1,69,539